

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 15503/2017

U.P. AAWAS EVAM VIKAS PARISHAD & ANR.

Appellant(s)

VERSUS

MITHLESH MUMARI & ORS.

Respondent(s)

WITH

C.A. No. 15504/2017 (III-A)

Date : 12-02-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr Pankaj Singh, Adv.
Mr. Vishwajit Singh, AOR

For Respondent(s)

Mr. R. D. Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 5 are duly served/represented.

Statement of case has not been filed by the parties.

Ld. Counsel for the respondents has submitted that he wishes to file counter affidavit. Be filed within four weeks time.

Registry to process the matter for listing before the Hon'ble Court after completion of period of four weeks whether counter affidavit is filed or not.

KAPIL MEHTA
Registrar
12.02.2018